

ITEM NO.6A

COURT NO.6

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No. 3 in

Petition(s) for Special Leave to Appeal (Civil) No(s).10313/2008

(From the judgement and order dated 05/12/2007 in WPST No.
1301/2001 of The HIGH COURT OF CALCUTTA)

STATE OF WEST BENGAL & ORS.

Petitioner(s)

VERSUS

BADIUZZAMAN

Respondent(s)

(for directions)

Date: 30/09/2010 This Petition was called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU

HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s) Mr. Tara Chandra Sharma,Adv.

For Respondent(s)/ Mr.Supriyo Chattopadhyay, Adv.for
applicant Dr. Kailash Chand,Adv.

UPON hearing counsel the Court made the following
O R D E R

Taken on Board.

Heard learned counsel for the parties.

The Interlocutory Application No. 3 is rejected.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master